

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

OA No. 465 of 2005

Patna, dated the 1st September, 2006

COFRAM: The Hon'ble Shri S.N.P.N.Sinha, M[A]

1. Smt. Radha Devi, wife of Late Shivendra Prasad Yadav, Village Fulwariya, PO Danauli Fulwarya, PS Baliya, District Begusarai.
2. Santosh Kumar Suman, son of Late Shivendra Prasad Yadav, Village Fulwariya, PO Danauli Fulwariya, PS Baliya, District Begusarai.

Applicants

By Advocate: Shri S.K.Bariar

versus

1. Union of India through Chief Postmaster General, Bihar Circle, Patna.
2. The Postmaster General, Northern Region, Muzaffarpur.
3. The Superintendent of Post Offices, Begusarai Division, Begusarai.
4. The Postmaster, Head Post Office, Begusarai.

Respondents

By Advocate: Shri Sarvesh Kumar Singh

ORDER

S.N.P.N.Sinha, M[A]:-

The learned counsel for the two sides are present. WS has been filed on the respondents' behalf. It is submitted therein that the case of the applicant for compassionate appointment will be placed before the Committee meant for this purpose, which will be held shortly.

2. The WS in para 5 mentions that the meeting has not taken place yet due to some administrative reasons and operational problem. This should not be allowed to delay such a meeting.
3. The application is disposed of at this stage itself with direction to the respondents for placing the case of applicant no.2 for his compassionate appointment before the Circle Relaxation Committee, which may meet at the earliest, within eight weeks from the date of receipt of a copy of this order and appropriate decision in the matter be taken.
4. The OA stand disposed of with the above directions.
No costs.



[S.N.P.N.Sinha]MA

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